

O.A.No.532/94

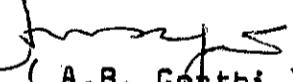
ORDER

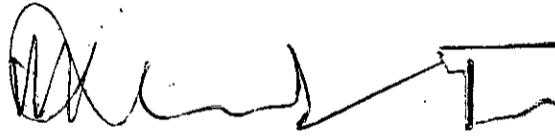
( As per the Hon'ble Sri A.V. Haridasan, Member(J) )

The applicant is a casual mazdoor who was last engaged prior to 31-7-91. He has now filed this application praying for a direction that the respondents may be directed to reengage him in ~~service~~ in preference to juniors and freshers.

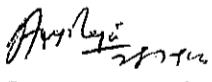
2. When the application came up for hearing on admission, the counsel on either side agreed that the application may be disposed of with proper direction regarding reengagement of the applicant subject to availability of work and in his turn.

... view of the above submission, the application is admitted and the same is disposed of directing the respondents to place the applicant's name at the appropriate place in the list of casual mazdoors and to engage him for casual mazdoor as and when work is available in preference to juniors and freshers. There is no order as to costs.

  
( A.B. Gorathi )  
Member (A)

  
( A.V. Haridasan )  
Member (J)

Dated 25th July, 1994  
Open Court dictation

  
DEPUTY REGISTRAR(J)

kmv

Copy to:

1. The Sub Divisional Officer, Telecommunications,, Kamareddy, Nizamabad District.
2. The Telecom District Engineer, Nizamabad.
3. The Chief General Manager, Telecommunication, Door Sancher Bhavan, Hyderabad.
4. One copy to Mr.K.Venkateswar Rao, Advocate,CAT, Hyderabad.
5. One copy to Mr.K.Bhaskara Rao, AddlCGSC, CAT, Hyderabad.
7. One spare copy.

  
VKR

Typed by

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Checked by

### Announced

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR.A.V.HARIDASAN: MEMBER(J)✓

AND

THE HON'BLE MR. A. B. GORTHI : MEMBER(A) ✓

Dated: 25.7.94 ✓

ORDER/JUDGMENT.✓

~~M.I./R.S./C.P.NO.~~

O.A. 40. 532/94 ✓

T.A. 19

(W.P. NO. . . . . )

Admitted and Interim Directions  
Issued:

Allowed

Disposed of with directions.

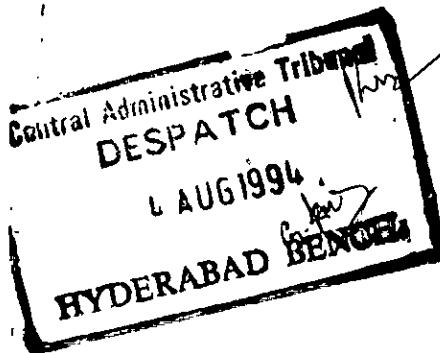
~~Dismissed~~

Dismissed as Withdrawn.

Dismissed for Default.

Rejected/Ordered

No order as to costs.



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A. 532/94.

Dt. of Decision : 25.7.94.

B. Satyanarayana Reddy

.. Applicant.

Vs

1. The Sub Divisional Officer,  
Telecommunications, Kamareddy,  
Nizamabad District.
2. The Telecom District Engineer,  
Nizmabad.
3. The Chief General Manager,  
Telecommunication, Doosanchar  
Bhavan, Hyderabad.

.. Respondents.



Counsel for the Applicant : Mr. K. Venkateswara Rao

Counsel for the Respondents : Mr. K. Bhaskara Rao, Addl. CGSC.

CORAM:

THE HON'BLE SHRI A.V. HARIDASAN : MEMBER (JUDL.).

THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.).

..2

25th Aug